

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No.3437/2021

(Arising out of impugned final judgment and order dated 18-12-2020 in CRLA No. 1221/2018 passed by the High Court of Judicature at Allahabad)

MISHRILAL @ SUGGAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 29-04-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. T. N. Singh, AOR
Mr. Vikas K. Singh, Adv.
Mr. Sham Chand Tanwar, Adv.
Mr. Rajshree Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(NEETA SAPRA)
COURT MASTER

(DIPTI KHURANA)
COURT MASTER